



**Government of Jammu and Kashmir  
Health & Medical Education Department  
Civil Secretariat, Jammu**

**Notification**

**Jammu, the 18th November, 2016**

SRO **371**: In exercise of the powers conferred by Sub-section (3) of Section 70 of the Food Safety & Standards Act, 2006 read with Rule 3.2.1 of Food Safety & Standards Rules, 2011, the State Government hereby appoints the following as Presiding Officers for Food Safety Appellate Tribunal, Kashmir and Food Safety Appellate Tribunal, Jammu respectively, constituted vide notification SRO 42/2016, dated 10.02.2016:

- 1) Shri Mohammad Yousuf Akhoun, District and Sessions Judge, presently Principal Secretary to Chief Justice, J&K High Court.
- 2) Shri Maharaj Krishan Hanjura, Member, Company Law Board, Delhi.

The Presiding Officers shall assume the charge of the respective Tribunals within a period of 21 days from the date of issuance of this notification. The term of Presiding Officers shall be five years from the date of joining the assignment or until they attain the age of 65 years, whichever is earlier.

By order of the Government of Jammu and Kashmir.

Sd/-

**(Dr. M.K.Bhandari) IAS  
Secretary to Government  
Health & Medical Education**


**No:HD/Drugs/35/2011**

**Dated: 18 -11-2016**

**Copy to the:-**

1. Vice-Chairman and Director General, J&K Institute of Management, Public Administration and Rural Development, Jammu.
2. Principal Secretary to the Hon'ble Chief Minister.
3. All Financial Commissioners.
4. Principal Secretary/ Commissioner Secretary /Secretary to Government \_\_\_\_\_ Department.

5. Secretary to Government, Department of Law, Justice and Parliamentary Affairs Department.
6. Principal Secretary to the Hon'ble Chief Justice, J&K High Court, Jammu for kind information of the Hon'ble Chief Justice.
7. Principal, Government Medical College, Srinagar/Jammu.
8. Director Health Service, Srinagar/Jammu.
9. Controller, Drugs & Food Control Organization, J&K, Jammu.
10. Director Information, J&K Jammu for publication the same in leading new papers of Jammu and Kashmir.
11. O.S.D with the Hon'ble Minister for Health & Medical Education.
12. Private Secretary to the Hon'ble Justice Muzaffar Hussain Attar, Hon'ble Judge, High Court of J&K, for kind information of the Hon'ble Justice.
13. Private Secretary to the Chief Secretary, J&K.
14. OSD with the Hon'ble Minister for Health & Medical Education.
15. Pvt. Secretary to Secretary to Government, Health & Medical Education Department.
16. Stock file.

  
18/11/2016

**(K.S. Chib) KAS**

Additional Secretary to Government,  
Health & Medical Education Department.